

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:36
ANSWERED ON:13.03.2012
PRISONERS LANGUISHING IN JAIL
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some prisoners are languishing in jails even after completion of their sentence due to non-payment of fine imposed on them on account of poverty or some other reasons in the country;
- (b) if so, the details thereof, State-wise including Maharashtra; and
- (c) the steps taken by the Government to release such prisoners?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. Data is not compiled centrally in this regard.